

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:270
ANSWERED ON:27.07.2010
LOSS DUE TO NAXAL ATTACKS
Tewari Shri Manish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many CRPF personnel have been killed and injured respectively in Anti Naxal operations between April 1, 2010 to 10th July, 2010;
- (b) whether the tactical exchange rate or the kill ratio between the left wing extremists (naxals) and the security forces became adverse to the security forces over the past three years between 2007-10;
- (c) if so, the reasons therefor;
- (d) the details of the broad operational difficulties that have been reported upon by the different enquiry committees constituted to go into attacks where the CRPF has suffered heavy casualties;
- (e) whether there is a huge capability gap of human intelligence in the naxal affected areas;
- (f) if so, the remedial measures being taken by the Government in this regard;and
- (g) the details of the number of IPS officers on deputation to the CRPF and the number of such officials who command anti-insurgency battalions?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): Between April 01, 2010 to 10th July 2010, total number of CRPF personnel killed is 116 and injured is 26. The killing of naxals have increased continuously during last 3 years (141 in 2007, 199 in 2008 and 218 in 2009). In the second quarter of 2010, the equation has changed due to four major incidents in which 137 personnel of security forces lost their lives mainly by IED blasts and surprise ambushes. On the basis of analysis of incidents, regular improvement is done in the operational strategy of security forces and more emphasis is given on training and intelligence based operations. Govt. has sanctioned 13566 SPOs (Special Police Officers) to the naxal affected states, for collection of intelligence as well as to act as guide to the security forces. Mechanism of MAC and SMAC has been established for regular sharing of intelligence between the centre and the states.

(g): As on dated 29 IPS Officers are on deputation to CRPF. Since IPS Officers are not inducted at the level of a Commandant, there is no IPS Officer Commanding any anti insurgency battalion.